## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 87/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. United Home Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

Advocates illo Ballins
J. Sajar Assocides

## Order CSP 87/230-232/NCLT/MB/MAH/2017

Saleda Bandukuda

At request of the Officer of Regional Director, two weeks has been extended for filing his report.

List this matter for hearing on 5.4.2017.

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)